

16.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
80	LPA-250/2025 CM APPL. 22073/2025 CM APPL. 22074/2025 CM APPL. 22075/2025	AMIT CHOPRA AND ORS V/s REGISTRAR OF COMPANIES AND ORS	PARSHANT ARORA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RISHI KAPOOR(ADMIN@KAPOORANDCOMPNAV.COM)(0)(PETITIONER) MCA(ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT) MCA(WIM@MCA.GOV.IN)(0)(RESPONDENT) PRADEEP(LAW.KAUSHIK1@GMAIL.COM)(0)(RESPONDENT) GREENOPOLIS(GREENOPOLIS.GWC89@GAMILW.COM)(0)(RESPONDENT) AKASH (ADVAKASHVERMA1997@GMAIL.COM)(0)(RESPONDENT) NIRMAL(NIRMAL@HE3C.IN)(0)(RESPONDENT) VIDUR(VIDUR@THE3C.IN)(0)(RESPONDENT) GREENOPOLIS(GREENOPOLIS89@GMAIL.COM)(0)(RESPONDENT) INDIAN BANK(N585@INDIANBANK.CO.IN)(0)(RESPONDENT) SURPREET(SURPREET.SURI@YAHOO.COM)(0)(RESPONDENT) RECORD INFRA(RECORD3C.INFRA@GMAIL.COM)(0)(RESPONDENT) GIRISH(GIRISH111JOSHI@GMAIL.COM)(0)(RESPONDENT) ORRIS(INFO@ORRIS.IN)(0)(RESPONDENT) KOTAK(SERVICE.LOAN@KOTAK.COM)(0)(RESPONDENT) AXISBANK(LOAN@AXISBANK.COM)(0)(RESPONDENT) RAJESH(RAJESHGAUTAM@KLMEHTA.NET)(0)(RESPONDENT)		

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		SANJAY (SANJAY_GUTPA@SNGPARTNERS.IN)(0)(RESPONDENT) ATEEV(ATEEV_MATHUR@SNGPARTNERS.IN)(0)(RESPONDENT) AJAY(AJAY_MONGA@SNGPARTNERS.IN)(0)(RESPONDENT)		
81	W.P.(C)-4765/2025 CM APPL. 21959/2025 CM APPL. 21960/2025	KANUPRIYAA GARG V/s DELHI DEVELOPMENT AUTHORITY	N MAHABIR	
		OTHER DETAILS OF ADVOCATES: N. MAHABIR(CONTACT@LITMUSLEGAL.COM)(9811694997)(PETITIONER) DDA, CPCC, EPROC(DDACHAMBERHC@DDA.ORG.IN, CPPP-NIC@NIC.IN, SUPPORT-EPROC@NIC.IN)(0)(RESPONDENT) DDA(DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
82	W.P.(C)-2728/2025 CM APPL. 12928/2025	VINITA KUMAR & ORS. V/s ANIMAL WELFARE BOARD OF INDIA & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) AWBI, EEA OFFICE, EASTEND SOCIETY(LEGALADVISOR@AWBI.GOV.IN, EEAOFFICE2024@GMAIL.COM, EASTEND.SOCIETY@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AWBI, EEA OFFICE, EASTEND SOCIETY(LEGALADVISOR@AWBI.GOV.IN, EEAOFFICE2024@GMAIL.COM, EASTEND.SOCIETY@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

NOTE:CM APPL.21815/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -5703/2020 LISTED AT ITEM NO.30

NOTE:CM APPL.21812/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -4215/2021 LISTED AT ITEM NO.31

NOTE:CM APPL.21970/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15842/2024 LISTED AT ITEM NO.53

NOTE:CM APPL.21974/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -6455/2015 LISTED AT ITEM NO.24

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
92	CM APPL. 21954/2025 In RFA(COMM)-428/2024	MOHD MUSHFEEK V/s VINAY KUMAR JAIN & ANR.	PARIKSHIT MAHIPAL, PANKAJ SHARMA, PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: PARIKSHIT MAHIPAL(PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER) SUNIL(SUNILSATYARTHI@YAHOO.CO.IN)(0)(RESPONDENT) PK(PK1976118@GMAIL.COM)(0)(RESPONDENT) PANKAJ SHARMA(PK197618@GMAIL.COM)(9811152065)(RESPONDENT)		
93	CM APPL. 22000/2025 In W.P.(C)-610/2024	WIPRO ENTERPRISES PRIVATE LIMITED & ANR. V/s SECRETARY, DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH & ANR.	ARCHANA SAHADEVA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(0)(PETITIONER) V N GOYAL(VNGOYAL@GMAIL.COM)(0)(RESPONDENT)		
94	CM APPL. 22002/2025 In W.P.(C)-2272/2025	GDR FINANCE AND LEASING PRIVATE LIMITED V/s ASSISSTANT COMMISSIONER OF INCOME TAX, CENTRL CIRCLE-25, DELHI & ORS.	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER) PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER) DELHI.DCIT.JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) ABHISHEK MARATHA(AMARATHA@YAHOO.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
95	W.P.(C)-4773/2025 CM APPL. 21987/2025 CM APPL. 21988/2025 CM APPL. 21989/2025	SUPERSHINE LAUNDRY SYSTEMS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: GAGAN KUMAR(GAGAN@KRISHNOMICS.IN)(9810182194)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN, DELHI.CCIT2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
96	W.P.(C)-4787/2025 CM APPL. 22023/2025 CM APPL. 22024/2025	DANIELI CORUS INDIA PRIVATE LIMITED V/s ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NATIONAL FACELESS ASSESSMENT CENTRE	MANNAT WARAICH	

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		OTHER DETAILS OF ADVOCATES: MANNAT WARAICH/ AJINKYA TIWARI/ JAYA RISHI(AJINKYA@LAWCHAMBERSOFSG.COM, JAYA@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) MANNAT WARAICH(JAYA@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
97	W.P.(C)-4789/2025 CM APPL. 22031/2025 CM APPL. 22032/2025 CM APPL. 22033/2025	SUPERSHINE LAUNDRY SYSTEMS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: GAGAN KUMAR(GAGAN@KRISHNOMICS.IN)(9810182194)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN27@INCOMETAX.GOV.IN, DELHI.DCIT22.2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.CCIT2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
98	CM APPL. 21417/2025 In W.P.(C)-2450/2025	YKK INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTER & ORS.	HIMANSHU SHEKHAR SINHA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: HIMANSHU SINHA, PRASHANT MEHARCHANDANI, KANIKA JAIN(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ADDLCIT.TPO3.3@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT25.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) HIMANSHU SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) DELHI.DCIT.JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
99	W.P.(C)-4660/2025 CM APPL. 21560/2025 CM APPL. 21561/2025	DALMIA BHARAT SUGAR AND INDUSTRIES LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE DELHI & ORS.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH/ ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@DELHI@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.DCIT1.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
100	ITA-1/2025 WITH ITA 3/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SPRINGER NATURE CUSTOMER SERVICE CENTRE GMBH	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) SANJIV GOSWAMI(SANJIV.GOSWAMI@SPRINGER.COM)(0)(RESPONDENT)		
101	ITA-3/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SPRINGER NATURE CUSTOMER SERVICE CENTRE GMBH	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) SANJIV (SANJIV.GOSWAMI@SPRINGER.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
102	W.P.(C)-621/2025 CM APPL. 2858/2025	M/S KOUSHAL CLOTH HOUSE V/s NATIONAL FACELESS ASSESSMENT CENTRE, DELHI THROUGH PR. CHIEF COMMISSIONER OF INCOME-TAX, & ORS.	RAVI KANT CHANDHOK	
		OTHER DETAILS OF ADVOCATES: VASDEV LALWANI & RAVI KANT CHANDHOK, M.L. SHARMA & ROHIT GAUTAM(LALWANI.VASDEV@GMAIL.COM)(9891668321)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

NOTE:CM APPL.21977-80/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1421/2025 LISTED AT ITEM NO.54

NOTE:CM APPL.21827/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -8892/2023 LISTED AT ITEM NO.42

NOTE:CM APPL.21953/2025 SHALL BE TAKEN UP ALONGWITH RFA (COMM) -261/2024 LISTED AT ITEM NO.30

COURT NO. 42
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following
 link/form. This form shall be available during Court hearing days
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
73	CM APPL. 21994/2025 In W.P.(C)-944/2025	RAMGOPAL CHAUDHARY V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ADITYA	
		OTHER DETAILS OF ADVOCATES: ADITYA & KAILASH KUMAR JHA & LEX KOTERIE(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADITYA AND VIPIN KUMAR(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SACHIN KUMAR(SHKRDHC491@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
74	CM APPL. 22018/2025 In W.P.(C)-2461/2025(Disposed off case)	M/S ROYAL ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX EAST DELHI	PRANAY JAIN, AKASH PANWAR	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(RESPONDENT) PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(0)(RESPONDENT)		
75	W.P.(C)-4771/2025 CM APPL. 21982/2025 CM APPL. 21983/2025	NIDHI JEWELS V/s ASSISTANT COMMISSIONER OF STATE TAX WARD 206 AND ORS	VIBHOOTI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VIBHOOTI MALHOTRA(OFFICE@RKSLAW.IN)(41607299)(PETITIONER) DGGI, CGST DELHI NORTH(INVDGGI.HQ@GOV.IN, COMM-R-CEXDEL1@NIC.IN, DELHINORTH- LEGAL@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

76	W.P.(C)-4774/2025 CM APPL. 21990/2025 CM APPL. 21991/2025	M/S MONTAGE ENTERPRISES PRIVATE LIMITED (THROUGH ITS AUTHORIZED REPRESENTATIVE SANJAY KUMAR SINGH) & ORS. V/s CENTRAL GOODS AND SERVICES TAX DELHI NORTH & ORS.	RAKESH PRASAD SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RP SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) CEXDELL, DELHI NORTH LEGAL, GSTI MEZU(COMMR-CEXDEL1@NIC.IN, DELHINORTH-LEGAL@GOV.IN, GSTI.MEZU@NIC.IN)(0)(RESPONDENT) ANURAG, DGGI(ANURAGDULAW@GMAIL.COM, INVDDGGI.HQ@GOV.IN)(0)(RESPONDENT)		
77	W.P.(C)-4776/2025 CM APPL. 22003/2025	VIPIN KUMAR MITTAL V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX (CGST), DELHI NORTH	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: BHWESH BHOLA, UDIT BAKSHI, PIYUSH KUMAR(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) CGST DELHI NORTH(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
78	W.P.(C)-4778/2025	ARMAAN INTERNATIONAL V/s ASSISTANT COMMISSIONER, CGST & ANR.	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(981113381)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM, GST-APPEAL1DELHI@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
79	W.P.(C)-4779/2025 CM APPL. 22007/2025 CM APPL. 22008/2025	SUGANDHA ENTERPRISES THROUGH ITS PROPRIETOR DEVENDER KUMAR SINGH V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI, CGST DELHI WEST(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
80	W.P.(C)-4781/2025 CM APPL. 22012/2025 CM APPL. 22013/2025	TATA PLAY LTD V/s SALES TAX OFFICER CLASS II/ AVATO	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWAL/ MANU KRISHNAN(RISHI@AGLAW.IN, HCMail@AGLAW.IN, MAIL@AGLAW.IN)(9810188705)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
81	W.P.(C)-4783/2025 CM APPL. 22015/2025 CM APPL. 22016/2025 CM APPL. 22017/2025	MS BLACKMELON ADVANCE TECHNOLOGY COMPANY PVT LTD V/s COMMISSIONER OF STATE GOODS AND SERVICES TAX DELHI & ANR.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL/ SUPRATEEK NEOGI / PRIYANSHU (MSS LAW CHAMBERS)(RAJAT@MSSLAWCHAMBERS.IN)(9971933199)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
82	W.P.(C)-4785/2025 CM APPL. 22020/2025 CM APPL. 22021/2025	MIS IMS MERCANTILES LTD V/s UNION OF INDIA & ANR.	BIMAL KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: BIMAL JAIN & KESHAV JATWANI(BIMALJAIN@HOTMAIL.COM)(9810604563)(PETITIONER) CGST DELHI WEST, UNION OF INDIA(CGSTDELHIWESTLEGAL@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	RFA(COMM)-212/2025 CM APPL. 22103/2025 CM APPL. 22104/2025	M/S SHREE METALS REPRESENTED THROUGH ITS AUTHORIZED PARTNER MR RAHUL BAID V/s MR AKHIL GUPTA PROPRIETOR M/S PAUL ELECTRICAL	PUJA JAKHAR	
		OTHER DETAILS OF ADVOCATES:		
84	CM APPL. 22101/2025 CM APPL. 22102/2025 In RFA(OS)-49/2024 WITH RFA(OS) 4/2025	MRS SHUMITA SANDHU V/s MRS TANI SANDHU BHARGAVA	ALOK GUPTA, ASHISH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: ALOK GUPTA(GUPTA111ALOK@GMAIL.COM)(9810076539)(PETITIONER) LAKSH(LAKSH@LAKSHKHANNA.IN)(0)(RESPONDENT) SUKHIJA ASSOCIATES(H.SUKHIJA@YAHOO.COM)(9871130195)(PETITIONER) LAKSH(LAKSH@LAKSHKHANNA.IN)(0)(RESPONDENT)		

16.04.2025

SUPPLEMENTARY CAUSE LIST

85	W.P.(C)-4812/2025 CM APPL. 22089/2025 CM APPL. 22090/2025	DEEPAK V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) MCD(DC-CNZ@MCD.NIC.IN)(0)(RESPONDENT) SANJAY ARORA,MCD(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
86	W.P.(C)-4816/2025 CM APPL. 22117/2025	VIBHOR MARKETING PVT LTD V/s SALES TAX OFFICER CLASS II, AVATO, WARD 83, DELHI & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
87	W.P.(C)-16043/2024 CM APPL. 67406/2024	M/S A. PAUL INSTRUMENTS CO. THROUGH ITS PROP. RAKSHA KUMARI BAHL V/s DEPUTY COMMISSIONER, WARD-95, ZONE-8, DIVISION-OKHLA, CGST DELHI SOUTH COMMISSIONERATE,	GAURAV GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GGUPTA.ADV@GMAIL.COM)(9811013940)(PETITIONER) LEGAL CGST DELHI(LEGAL.CGSTDDELHISOUTH@GOV.IN)(0)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		

NOTE:CM APPL.21873/2025 SHALL BE TAKEN UP ALONGWITH LPA-664/2017 LISTED AT ITEM NO.01

NOTE:CM APPL.21964 & 21966/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1177/2025 LISTED AT ITEM NO.38

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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rajesh.malhotra@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
11	CRL.A.-600/2022	SHADAB AHMED V/s STATE OF NCT OF DELHI	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16)

			CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
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COURT NO. 04
 DIVISION BENCH-IV
 HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
 Counsels are requested to fill this form only once.
 The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
111	CONT.CAS(C)-571/2025 CM APPL. 22001/2025	TANI SANDHU BHARGAVA V/s SHUMITA DIDI SANDHU	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(LAKSH@LAKSHKHANNA.IN)(9910900059)(PETITIONER) DIDI SHUMITA(DIDISHUMITA@GMAIL.COM)(0)(RESPONDENT) H SUKHIJA(H.SUKHIJA@YAHOO.COM)(0)(RESPONDENT) ALOK GUPTA (GUPTA111ALOK@GMAIL.COM)(0)(RESPONDENT)		
112	CM APPL. 21995/2025 In W.P.(C)-12527/2023	COMMISSIONER OF POLICE AND ORS V/s RAM KISHAN	AVNISH AHLAWAT, KESHAV POONIA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(PETITIONER) ANIL SINGH(ANILSINGHALWPN@YAHOO.COM)(0)(RESPONDENT)		
113	CM APPL. 21996/2025 In W.P.(C)-13983/2023	SHIKHA & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
114	CM APPL. 21997/2025 CM APPL. 21998/2025 In W.P.(C)-14414/2023 WITH W.P.(C) 15891/2023	DELHI SUBORDINATE SERVICES SELECTION BOARD AND ANR V/s GAURAV SHARMA & ORS.	AVNISH AHLAWAT, JAIRAJ SINGH, ANUJ AGGARWAL, KULDEEP JAUHARI, ROHIT ATTRI	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) AJESH (AJESHLUTHRA@REDIFFMAIL.COM, UOIHDC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(1123384193)(RESPONDENT) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT) KULDEEP JAUHARI(JKULDEEP.009@GMAIL.COM)(9536190460)(PETITIONER) ROHIT ATTRI(ROHITATTRI786@GMAIL.COM)(9716575252)(PETITIONER) JAIRAJ SINGH (JAIRAJMUDGAL@GMAIL.COM)(9811542920)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

115	W.P.(C)-4766/2025 CM APPL. 21962/2025 CM APPL. 21963/2025	CHINKI V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ANR.	ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) V.S.R. KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(0)(RESPONDENT)		
116	W.P.(C)-4768/2025 CAV 142/2025 CM APPL. 21967/2025 CM APPL. 21968/2025 CM APPL. 21969/2025	MINISTRY OF FINANCE THROUGH SECRETARY V/s SHRI SHAHID MEEZAN	HIMANSHU PATHAK, SYED MOHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: HIMANSHU PATHAK(HPATHAK1951@GMAIL.COM)(9643121390)(PETITIONER) AARIF(ADVS.AARIF@GMAIL.COM)(0)(RESPONDENT)		
117	W.P.(C)-4804/2025 CM APPL. 22078/2025 CM APPL. 22079/2025	STAFF SELECTION COMMISSION & ANR. V/s PREM PRAKASH JOSHI	PREMTOSH KUMAR MISHRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PREMTOSH K. MISHRA(PREMTOSH@PREMTOSH.COM)(9818727744)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
118	W.P.(C)-4809/2025 CM APPL. 22084/2025 CM APPL. 22085/2025	GOVT OF NCT OF DELHI AND ORS V/s SAVITA	AVNISH AHLAWAT	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATIES.IN)(9313964463)(PETITIONER) AMIT KUMAR(CORPORATEJURISTLAWOFFICE@GMAIL.COM)(0)(RESPONDENT) AMIT KUMAR(CORPORATEJURISTLAWOFFICE@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
119	FAO(OS) (COMM)-194/2022 CM APPL. 32863/2022 CM APPL. 22098/2025	SHRI BRAJENDRA KHANDELWAL V/s M/S RAJENDRA IRON MART & ORS.	VIVEK PANDEY, RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL(RAHUL@SARVADA.CO.IN){}(PETITIONER) MP DEVNATH(BRAJENDRAKHANDELWAL@GMAIL.COM){}(PETITIONER) RAJENDERA IRON MART(IMAHESHKHANDELWAL@GMAIL.COM){}(RESPONDENT) RAVI BALA MATHUR(AMITMATHUR70@GMAIL.COM){}(RESPONDENT) MADAN PANDEY(MADANPANDEY6680@GMAIL.COM){}(RESPONDENT) MP DEVNATH , SS SASTRY(RAHUL@SARVADA.CO.IN)(7903435470)(PETITIONER) BHUVNESHWAR(TYAGIBHUVNESHWAR@YAHOO.COM)(0)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	CM APPL. 21567/2025 CM APPL. 21568/2025 CM APPL. 21569/2025 REVIEW PET. 213/2025 In W.P.(C)-6766/2022(Disposed off case)	PARAS RAM KAKKAR V/s UNION OF INDIA & ORS.	SATYA PAUL SETHI, R V SINHA	
		OTHER DETAILS OF ADVOCATES: S P SETHI(SPS12081944@GMAIL.COM)(9810811361)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)()(RESPONDENT) R V SINHA(SINHAADVOCATE@HOTMAIL.COM)(23386464)(PETITIONER) SPS(SPS12081944@GMAIL.COM)()(RESPONDENT)		
73	CM APPL. 22009/2025 In W.P.(C)-14402/2023	SACHIN KUMAR V/s UNION OF INDIA AND ANR	ABHISHEK KUMAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR CHOUDHARY(ABHISHEKCHOUDHARYLEGAL@GMAIL.COM)(9654771281)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ABHISHEK KUMAR CHOUDHARY(ABHISHEKCHOUDHARYLEGAL@GMAIL.COM)(9654771281)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RICHA DHAWAN(RICHA1290@GMAIL.COM)()(RESPONDENT)		
74	CM APPL. 21993/2025 In W.P.(C)-17471/2024 WITH W.P.(C) 8726/2024	RAJEEV RANA V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA, VINEET DHANDA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(986880166)(PETITIONER) JSCPG MHA, UNION OF INDIA, BSF(JSCPG-MHA@GMAIL.COM, UOIDHC@GMAIL.COM, DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT) JSCPG MHA, UNION OF INDIA, BSF(JSCPG-MHA@GMAIL.COM, UOIDHC@GMAIL.COM, DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT) SURENDER SINGHH HOODA(SSHOODA65@GMAIL.COM)(0)(RESPONDENT)		
75	W.P.(C)-4652/2025 CM APPL. 21522/2025 CM APPL. 21523/2025 CM APPL. 21524/2025	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF DEFENCE & ORS. V/s EX LNK BIJALI MAHARAJ	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)		
76	W.P.(C)-4681/2025 CM APPL. 21611/2025 CM APPL. 21612/2025 CM APPL. 21613/2025	UNION OF INDIA & ORS. V/s SMT VIJLA DEVI	SHASHANK BAJPAI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SHASHANK BAJPAI(ADOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) AJAI BHALLA(AJAIBHALLA@YAHOO.CO.IN)(0)(RESPONDENT)		
77	W.P.(C)-4767/2025 CM APPL. 21965/2025	GULSHAN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ADVOCATEABHAYBHARGAVA@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
78	W.P.(C)-4770/2025 CM APPL. 21975/2025 CM APPL. 21976/2025	UNION OF INDIA & ORS. V/s EX SGT RAKESH DHAR UPADHYAY	ROHAN JAITLEY	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ROHAN JAITLEY(OFFICE@ROHANJAITLEY.COM)(9958757777)(PETITIONER) BALJEET SINGH(ADVBALJEETSINGH40@GMAIL.COM)(0)(RESPONDENT)		
79	W.P.(C)-4791/2025 CM APPL. 22035/2025 CM APPL. 22036/2025 CM APPL. 22037/2025	VENNELA SARAN V/s INDIAN COAST GUARD & ORS.	ABHINAY SHARMA	
		OTHER DETAILS OF ADVOCATES: ASL PARTNERS(ADMIN@ASLPARTNERS.IN)(0)(PETITIONER) UOI, INDIAN COAST GUARD(CGVC-PERS@INDIANCOASTGUARD.NIC.IN, DTE- RECTOFFICER@INDIANCOASTGUARD.NIC.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN)(0)(RESPONDENT)		
80	W.P.(C)-4793/2025 CM APPL. 22041/2025 CM APPL. 22042/2025	UNION OF INDIA & ANR. V/s HFO (MWO) PREM LAL PANDEY MT FIT(RET D)	JITESH VIKRAM SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: JITESH VIKRAM SRIVASTAVA(JITESHLAWYER@GMAIL.COM)(9910879375)(PETITIONER) RAKESH(ADVRAKESHLEGAL@GMAIL.COM)(0)(RESPONDENT)		
81	W.P.(C)-4797/2025 CM APPL. 22051/2025 CM APPL. 22052/2025	GANGIREDDLA PRASAD V/s INDIAN COAST GUARD & ORS.	ABHINAY SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ASL PARTNERS(ADMIN@ASLPARTNERS.IN)(1147533256)(PETITIONER) INDIAN COAST GUARD(CGVC-PERS@INDIANCOASTGUARD.NIC.IN, DTE- RECTOFFICER@INDIANCOASTGUARD.NIC.IN)(0)(RESPONDENT) UNION OF INDIA, DEFSECY(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN)(1142492525)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
82	W.P.(C)-5830/2024	AADYA ANTYA V/s HIGH COURT OF DELHI THROUGH REGISTRAR GENERAL	ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ADVOCATEABHINAVGARG@GMAIL.COM)(9015022288)(PETITIONER) HIGH COURT OF DELHI(ANU@BAGAI.CO.IN)(0)(RESPONDENT)		
PART-HEARD MATTERS				
83	FAO(OS) (COMM)-358/2019 CM APPL. 53349/2019 WITH RFA(OS)(COMM) 22/2019	DART INDUSTRIES INC & ANR V/s VIJAY KUMAR BANSAL & ORS	MAMTA R JHA, N MAHABIR	
		OTHER DETAILS OF ADVOCATES: MAMTA R JHA(9717935918)(PETITIONER)		
84	RFA(OS)(COMM)-22/2019 WITH FAO(OS) (COMM) 358/2019 RFA(OS)(COMM) 23/2019 RFA(OS)(COMM) 25/2019 RFA(OS)(COMM) 26/2019 RFA(OS)(COMM) 27/2019	M/S CROCS INC USA V/s M/S BATA INDIA & ORS	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL(9599800364)(PETITIONER)		

85	RFA(OS)(COMM)-23/2019	M/S CROCS INC USA V/s M/S LIBERTY SHOES LTD & ORS	K G BANSAL, N PARVATI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER) N PARVATI(N.PARVATI@SAIKRISHNAASSOCIATES.COM)(8943728551)(RESPONDENT)		
86	RFA(OS)(COMM)-24/2019 WITH RFA(OS) 26/2019	M/S CROCS INC USA V/s AQUALITE INDIA LIMITED & ANR	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
87	RFA(OS)(COMM)-25/2019	M/S CROCS INC USA V/s M/S BIOWORLD MERCHANDISING INDIA LTD & ANR	K G BANSAL, TENZEN TASHI NEGI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER) TENZEN TASHI NEGI(NEGITENZEN@GMAIL.COM)(6230099000)(RESPONDENT)		
88	RFA(OS)(COMM)-26/2019	M/S CROCS INC USA V/s M/S RELAXO FOOTWEAR LTD	K G BANSAL, GAURAV MIGLANI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
89	RFA(OS)(COMM)-27/2019	M/S CROCS INC USA V/s M/S ACTION SHOES PVT LTD & ORS	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
90	CM APPL. 22097/2025 In FAO(OS) (COMM)-110/2024	M/S. M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH EXECUTIVE ENGINEER CPWD	AKASH SWAMI, ANKUR MAHINDRO	
		OTHER DETAILS OF ADVOCATES: SUBODH K PATHAK , AKASH SWAMI(ADV.SWAMIKASH@GMAIL.COM)(9354702054)(PETITIONER) ANKUR (ANKUR.MAHINDRO@KRED-JURE.IN)()(RESPONDENT) SUBODH K PATHAK & AKASH SWAMI(ADV.SWAMIKASH@GMAIL.COM)(9354702054)(PETITIONER) ANKUR(ANKUR.MAHINDRO@KRED-JURE.IN)(0)(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED- JURE.IN)(9891051888)(RESPONDENT)		
91	FAO(OS) (COMM)-57/2025 CM APPL. 22106/2025 CM APPL. 22107/2025 CM APPL. 22108/2025 CM APPL. 22109/2025	MIDAS TOUCH METALLOYS PVT. LTD. V/s FMI LIMITED	KAPIL MIDHA	
		OTHER DETAILS OF ADVOCATES:		
92	W.P.(C)-4814/2025 CM APPL. 22096/2025	ASHOK KUMAR V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ADVOCATEABHAYBHARGAVA@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
93	W.P.(C)-4815/2025 CM APPL. 22113/2025	DEVJEE MISHRA V/s UNION OF INDIA & ORS.	SHISHIR PINAKI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SHISHIR PINAKI(ASKSHISHIRPINAKI@GMAIL.COM)(9811528408)(PETITIONER) UNION OF INDIA, ASCAS DOLA(UOIDHC@GMAIL.COM, ASCAS- DOLA@GOV.IN)(1123384193)(RESPONDENT)		
94	W.P.(C)-4821/2025 CM APPL. 22123/2025	RAJEEV PATEL V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: HIMANSU GAUTAM, LOKESH SHARMA(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

16.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
62	CM APPL. 21947/2025 CM APPL. 21948/2025 In RFA(COMM)-202/2025	M/S KANHIYA LAL PRAKASH KUMAR V/s M/S AJM HOUSING PVT. LTD.	KESHAV KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: KESHAV KR VERMA(ADVOCATEKEHSAV.VERMA@GMAIL.COM)(8588938588)(PETITIONER) LIBERHAN LAW OFFICE(LIBERHANLAWOFFICE@GMAIL.COM)(0)(RESPONDENT) KESHAV KR VERMA(ADVOCATEKESHAVERMA@GMAIL.COM)(8588938588)(PETITIONER) ANIL(AJSIVORY@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-4729/2025 CM APPL. 21737/2025	JATINDER KAUR SAWHNEY V/s CANARA BANK AND ORS.	PARVEEN KUMAR MEHDIRATTA	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR MEHDIRATTA(PARVEENMEHDIRATTA@HOTMAIL.COM)(9810042189)(PETITIONER) CANARA BANK(CB3038@CANARABANK.COM, CB18556@CANARABANK.COM, CANPISCE@GMAIL.COM)(0)(RESPONDENT) PANKAJ, PRADEEP(PHOTOSTATPANKAJ@GMAIL.COM, PRADEEP@RADNPARTNERS.CO)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	RFA(OS)(COMM)-6/2025 CM APPL. 22099/2025 CM APPL. 22100/2025	PUNJAB AND SIND BANK V/s SGS INFRATECH LTD	GIRISH VERMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: GIRISH VERMA(LEGAL.GVA@GMAIL.COM)(9811135305)(PETITIONER) GIRISH VERMA(LEGAL.GVA@GMAIL.COM)(9811135305)(PETITIONER) SG SGROUP(SGSGROUP@AIRTELMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.21946/2025 SHALL BE TAKEN UP ALONGWITH FAO (COMM) -118/2022 LISTED AT ITEM NO.18

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	CM APPL. 22054/2025 In W.P.(C)-6009/2023	SWETA KUMARI PANDEY V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION & ORS.	KULDEEP SINGH, AMIT SINGH	
		OTHER DETAILS OF ADVOCATES: UTSAV JAIN (SINGHK777@GMAIL.COM)(7042101863)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM){}(RESPONDENT) UTSAV JAIN AND AMIT SINGH(ADVAMIT.SINGH65@GMAIL.COM)(0)(PETITIONER) OM PRKASH(OM_PRKASHMV@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
73	CM APPL. 22056/2025 In W.P.(C)-4080/2024	SH. NAND KISHOR MEENA V/s FOOD CORPORATION OF INDIA AND ANR.	YASHPAL SINGH, MANOJ	
		OTHER DETAILS OF ADVOCATES: YASHPALRANGI()(9811944784)(PETITIONER) MANOJ(MANOJ@MANOJADVOCATE.COM)(9350041255)(RESPONDENT) YASHHPAL RANGI(YASHRANGI73@GMAIL.COM)(9811944784)(PETITIONER) MANOJ(MANOJ@MANOJADVOCATE.COM)(0)(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		

74	CM APPL. 22058/2025 In W.P.(C)-10457/2024	ANJU KASHYAP V/s DELHI PUBLIC SCHOOL & ORS.	TILAK DHARI YADAV, AYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: T. D. YADAV(TDYADAV.ADV@GMAIL.COM)(9899906709)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, PRINCIPAL@PDSRKP.NET)(0)(RESPONDENT) T D YADAV(TDYADAV.ADV@GMAIL.COM)(9899906709)(PETITIONER) R P SINGH(RPSINGHH@PUNEETMITTAL.IN)(0)(RESPONDENT)		
75	CM APPL. 22049/2025 In W.P.(C)-3055/2025	SAM INTERNATIONAL SCHOOL V/s DIRECTOR OF EDUCATION & ANR.	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) AVNISH AHLAWAT, SUSHIL KUMAR(AVNISH@AHLAWATASSOCIATIES.IN, ADV.SUSHIL7111@GMAIL.COM)(0)(RESPONDENT) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SUSHIL KUMAR(ADV.SUSHIL7111@GMAIL.COM)(0)(RESPONDENT)		
76	W.P.(C)-4777/2025 CM APPL. 22004/2025 CM APPL. 22005/2025 CM APPL. 22006/2025	TRIBHUWAN SINGH & ORS. V/s DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH NEW DELHI & ANR.	MOHD NAVED KHAN	
		OTHER DETAILS OF ADVOCATES: NAVED KHAN(RAMESHKUMAR00996@GMAIL.COM, NAVEDROCK@YAHOO.CO.IN)(9999261338)(PETITIONER) CEL INDIA, ANIL MITTAL, DSIR, UNION OF INDIA(CMD@CELINDIA.CO.IN, ANILMITTAL1@HOTMAIL.COM, SECY-DSIR@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
77	W.P.(C)-4780/2025 CM APPL. 22010/2025 CM APPL. 22011/2025	GENERAL SECRETARY CEL RETIRED EMPLOYEES WELFARE ASSOCIATION ON BEHALF OF THE RETIRED EXECUTIVES OF CEL V/s CENTRAL ELECTRONICS LIMITED & ANR.	MOHD NAVED KHAN	
		OTHER DETAILS OF ADVOCATES: NAVED KHAN(RAMESHKUMAR00996@GMAIL.COM, NAVEDROCK@YAHOO.CO.IN)(9999261338)(PETITIONER) NAVED KHAN(NAVEDROCK@YAHOO.CO.IN)(9999261338)(PETITIONER) CEL INDIA, PANKAJ KHANNA, ANIL MITTAL(CMD@CELINDIA.CO.IN, PANKAJKHANNA@CELINDIA.CO.IN, ANILMITTAL1@HOTMAIL.COM)(0)(RESPONDENT) CENTRAL ELECTRONICS LIMITED AND ANR(CMD@CELINDIA.CO.IN, PANKAJKHANNA@CELINDIA.CO.IN, ANILMITTAL1@HOTMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-4782/2025 CM APPL. 22014/2025	SUNITA CHHABRA V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND ANR	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: YASH SINGHANIA(YASHSINGHANIA2204@GMAIL.COM)(9999025646)(PETITIONER) IGNOU AND ANR(ALY_MIRZA@YAHOO.COM, VCO@IGNOU.AC.IN)(0)(RESPONDENT)		
79	W.P.(C)-4805/2025 CM APPL. 22080/2025	NARESH KUMAR SHARMA V/s GOVERNMENT OF NCT OF DELHI	ATUL BATRA	
		OTHER DETAILS OF ADVOCATES: ATUL BATRA(UNISERVE_LAW@YAHOO.COM)(9313661982)(PETITIONER) SANTOSH KUMAR TRIPATHI, BSES RAJDHANI(STANDINGCOUNSELGNCTD@GMAIL.COM, RISHAB@RRJASOCIATE.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
80	W.P.(C)-2754/2010	GULSHAN & OTHERS V/s DELHI UNIVERSITY & OTHERS	JASVINDER KAUR, AMITESH KUMAR, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
81	W.P.(C)-4676/2025	LAYAK RAM (DECD.) THROUGH LRS V/s DISTRICT MAGISTRATE NORTH	YEESHU JAIN	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		

		JYOTI TYAGI(YEESHUJAIN@YAHOO.CO.IN)(9953021339)(PETITIONER) SANTOSH KUMAR TRIPATHI, SAMEER VASHSIHT(STANDINGCOUNSELGNCTD@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM)(0)(RESPONDENT)		
82	W.P.(C)-4680/2025	DHANWANTI DEVI V/s DISTRICT MAGISTRATE NORTH	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: JYOTI TYAGI(YEESHUJAIN@YAHOO.CO.IN)(9953021339)(PETITIONER) SANTOSH KUMAR TRIPATHI, SAMEER VASHISHT(STANDINGCOUNSELGNCTD@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM)(9868250806)(RESPONDENT)		
83	W.P.(C)-4813/2025 CM APPL. 22093/2025 CM APPL. 22094/2025 CM APPL. 22095/2025	INDER SINGH & ORS. V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ANR.	GUNJAN SINHA JAIN	
		OTHER DETAILS OF ADVOCATES: GUNJAN SINHA JAIN/ SHYAM R. AGARWAL(GUNJSSIN@GMAIL.COM)(9811387311)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
84	W.P.(C)-4819/2025 CM APPL. 22121/2025	SHAMA KHANAM ASRAR V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHEKHAR DAS	
		OTHER DETAILS OF ADVOCATES: SHEKHAR DASI & MOHD TALHA(CHAMBER127SBLOCKDELHIHIGHCOURT@GMAIL.COM)(9911554988)(PETITIONER) SANTOSH KUMAR TRIPATHI, SDM SARITA VIHAR(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMSARITAVIHAR@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
111	CM APPL. 21940/2025 In RC.REV.-79/2025	PRAMOD KUMAR & ANR. V/s KAMAL KISHORE	SHIV KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: T N SAXENA (TNSAXENAADV@GMAIL.COM)(9810571840)(PETITIONER) ASHISH (ASHISHKAPUR07@GMAIL.COM)(0)(RESPONDENT) T N SAXENA(TNSAXENAADV@GMAIL.COM)(9810571840)(PETITIONER) V R COMMUNICATION(VRCOM1660@GMAIL.COM)(0)(RESPONDENT) T N SAXENA(TNSAXENAADV@GMAIL.COM)(9868091073)(PETITIONER) ASHISH(ASHISHKAPUR07@GMAIL.COM)(0)(RESPONDENT)		
112	CM APPL. 21951/2025 In RFA-463/2024	PRADEEP JAIN AND ANR V/s ANIL KUMAR JAIN	HEMANT KUMAR, ASHIM SHRIDHAR, ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BATRA(ADV.RUCHIRBATRA@GMAIL.COM)(0)(RESPONDENT) ASHIM SHRIDHAR(ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER)		
113	CM APPL. 21945/2025 In RFA-190/2025	SH.TEK RAM SHARMA V/s SMT. MADHU CHATURVEDI & ANR.	LAKSHAY SAWHNEY, AKASH CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: LAKSHAY SAWHNEY(SSLAW316@GMAIL.COM)(9811870224)(PETITIONER) ASEEM (ASEEM@KASHYAPCHAMBERS.COM)(0)(RESPONDENT) TRISHA(TRISHA@KASHYAPCHAMBERS.COM)(0)(RESPONDENT) BALA (BALA@KASHYAPCHAMBERS.COM)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

114	CM APPL. 21942/2025 CM APPL. 21943/2025 In RSA-44/2025	POOJA V/s CHANDER BHAN	THOPPANI SONIYA	
		OTHER DETAILS OF ADVOCATES: THOPPANI SANJEEV(ADVSONIYA.LEGALAID@GMAIL.COM)(9951556747)(PETITIONER) SANJEEV (ADVSANJEEV.LEGALAID@GMAIL.COM)(0)(RESPONDENT) THOPPANI SANJEEV RAO & THOPPANI(ADVSONIYA.LEGALAID@GMAIL.COM)(9951556747)(PETITIONER) SAURABH(ADVSAURABHSINGH18@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
115	RC.REV.-131/2025 CM APPL. 22110/2025 CM APPL. 22111/2025 CM APPL. 22112/2025	JOHRA BEGUM V/s SAHIL KHAN	SANJAY KUMAR SHARMA	subject to office objection
		OTHER DETAILS OF ADVOCATES: SK SHARMA (SKSHARMAADVOCATE1965@GMAIL.COM)(9810139700)(PETITIONER) SANJAY SHARMA (SKSHARMAADVOCATE1965@GMAIL.COM)(9810139700)(PETITIONER) BUDHI RAJA(BUDHIRAJAASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
116	RC.REV.-132/2025 CM APPL. 22114/2025 CM APPL. 22115/2025 CM APPL. 22116/2025	MOHD ZAKI V/s MOHD SAIM & ORS.	SYED SAAD NIZAMI	
		OTHER DETAILS OF ADVOCATES: NIZAMI(ADVOCATENIZAMI@GMAIL.COM)(9891950340)(PETITIONER) NADEEM (NADEEMHUSSAINADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
117	CM APPL. 22086/2025 In W.P.(C)-5971/2015 WITH W.P.(C) 6411/2019	RADHA BHARDWAJ V/s ARYA GIRLS SR SECONDARY SCHOOL MANAGING COMMITTEE THR MANAGER & ORS	DR N PRADEEP SHARMA & ASSOCIATES, ANEJA AND ANEJA, RAJAT ANEJA, MANMOHAN SINGH SETHI	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA()(9958687604)(PETITIONER) ANEJA AND ANEJA(ADMIN@ANEJAANDANEJA.COM)(0)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

NOTE:CM APPL.21867/2025 SHALL BE TAKEN UP ALONGWITH RC.REV.-54/2025 LISTED AT ITEM NO.21

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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FRESH MATTERS & APPLICATIONS				
83	CRL.M.A. 11451/2025 CRL.M.(BAIL) 842/2025 In BAIL APPLN.-522/2025(Disposed off case)	RAJKUMAR @ BULBUL V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-924/2024)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
84	CRL.M.C.-679/2025 CRL.M.A. 3258/2025	DR. SUSMITA MITRA V/s STATE OF NCT OF DELHI & ORS.	AMRITA SARKAR	
		OTHER DETAILS OF ADVOCATES: AMRITA SARKAR(AMRITASARKAR.ADV@GMAIL.COM)(7045438897)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-96/2022)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE:CM APPL.21961 & 21981/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-8070/2018 LISTED AT ITEM NO.36

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 21944/2025 In CONT.CAS(C)-1149/2022 WITH W.P.(C) 14010/2024	BHAVREEN KANDHARI V/s SHRI C. D. SINGH AND ORS.	ADITYA NARAYAN PRASAD, AGIR GUPTA, TARUN JOHRI, PETAL CHANDHOK, RAJESH KATYAL, HARDIK RUPAL, ROOH-E-HINA DUA, HETU ARORA SETHI, MEHAK NAKRA, SIDDHANT NATH, AKSHAT GUPTA, FARMAN ALI, AVSHREYA PRATAP SINGH, ASHISH KUMAR, BALENDU SHEKHAR, KHUBAIB SHAKEEL BHAT, RASHMI MALHOTRA, ROHAN ANAND, V.S.R KRISHNA, MANU CHATURVEDI, GYANENDRA SINGH, SAMEER VASHISHT, NAVEEN KUMAR, LAKSHAY DHAMIJA, SANJAY KUMAR PATHAK, AAKASH SEHRAWAT, PRADEEP CHHINDRA	
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER) DHAIRYA, ANUPAM, SAMEER(DHAIRYA@TCL-INDIA.NET, ANUPAM@TCL-INIDA.NET, SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI , ANP CHAMBERS, ANUPAM(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSANP@GMAIL.COM, ANUPAM@TCI-INDIA.NET)(9868250806)(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT) AGIR GUPTA(ADVOCATEAGIR@GMAIL.COM)(9810303979)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9818280821)(RESPONDENT) ADITYA(CHAMBERSANP@GMAIL.COM)(9213155390)(RESPONDENT) AGIR GUPTA (ADVOCATEAGIR@GMAIL.COM)(9810303979)(PETITIONER) ANUPAM (ANUPAM@TCI-INIDA.NET){}(RESPONDENT) DHAIRYA(DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) ANUPAM(ANUPAM@TCI-INIDA.NET){}(RESPONDENT) SAMEER(SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) CHAMBERS ANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM){}(RESPONDENT) DHAIRYA (DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM(ANUPAM@TCL-INIDA.NET){}(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) SANP(CHAMBERSANP@GMAIL.COM){}(RESPONDENT) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN){}(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMNAIL.COM)(0)(PETITIONER) RAJESH(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM(ANUPAM@TCI-INIDA.NET){}(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) ANUPAM (ANUPAM@TCL-INIDA.NET){}(RESPONDENT) DHAIRYA(DHAIRYA@TCL-INDIA.NET){}(RESPONDENT) CHETAN(CHETAN2211996@GMAIL.COM)(0)(PETITIONER) MEHAK NAKRA(CHETAN2211996@GMAIL.COM)(0)(RESPONDENT) ANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) ADITYA N PRASAD(CHAMBERSANP@GMAIL.COM)(8750231333)(PETITIONER) RAJESH LAWYER(RAJESHLAWYER@YAHOO.CO.IN)(0)(RESPONDENT) ROOH E HINA DUA (ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM)(0)(RESPONDENT) ANUPAM SRIVASTAVA(ANUPAM@TCL-INDIA.NET)(9310283790)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

	SAMEER VASHIST (SAMEER.VASHISHT@GMAIL.COM){0}(RESPONDENT) ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM){0}(RESPONDENT) ROOHE E HINA DUA(ROOHINA16@GMAIL.COM)(9899923180)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(PETITIONER) ANUPAM(ANUPAM@TCL-INIDA.NET){0}(RESPONDENT) SAHIB (LAW.SAHIB@GMAIL.COM){0}(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA(ADV.MEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) JOHRI(JOHR167@YAHOO.COM){0}(RESPONDENT) SNAP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) ANUPAM(ANUPAM@TCL-INIDA.NET){0}(RESPONDENT) GNCTD(SCGNCTD@GMAIL.COM){0}(RESPONDENT) PRABH SAHAY(SAHAYK@GMAIL.COM){0}(RESPONDENT) AMICUSCURIAE DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM){0}(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(PETITIONER) PCCF GNCTD(PCCF-GNCTD@DELHI.GOV.IN){0}(RESPONDENT) DCF SOUTH (DCFSOUTH.DELHI@GOV.IN){0}(RESPONDENT) DCF WEST(DCFWESTGNCTD@DELHI.GOV.IN){0}(RESPONDENT) DCF (DCFORESTN@GMAIL.COM){0}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) SIDDHANT NATH (SIDDHANTADV.NATH@GMAIL.COM){0}(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN){0}(RESPONDENT) TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN){0}(RESPONDENT) GNCTD(PCCF-GNCTD@DELHI.GOV.IN){0}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){0}(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA (ADVMEHAKNAKRA@GMAIL.COM){0}(RESPONDENT) RAJESH KATYAL(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(PETITIONER) CHAMBERSANP(CHAMBERSANP@GMAIL.COM){0}(PETITIONER) ANUPAM(ANUPAM@TCL-INIDA.NET){0}(RESPONDENT) SAMEER(SAMEER.VASHISHT@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA (ADVMEHNAKRA@GMAIL.COM){0}(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) TANMAY VATS(TANMAYVATS31@GMAIL.COM)(9711904649)(PETITIONER) UOI(UOIDHC@GMAIL.COM){0}(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){0}(RESPONDENT) GNCTD(PCCF-GNCTD@DELHI.GOV.IN){0}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) SANGEETA BHARATI(SANGEETABHARTI@GMAIL.COM)(9811112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) AMICUSCURIAE DHC(AMICUSCURIAEDELHIHIGHCOURT@GMAIL.COM){0}(RESPONDENT) G NARAYAN(G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) PRABH SAHAY(SAHAYK@GMAIL.COM){0}(RESPONDENT) AMICUS(AMICUS.ANKITJAIN@GMAIL.COM){0}(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(981112863)(PETITIONER) CHAMBER SANP(CHAMBERSANP@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER SNAP(CHAMBERSANP@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM, SAHAYAK@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144582)(PETITIONER) CHAMBER(CHAMBERSANP@GMAIL.COM){0}(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) GUPTA AND ASSOCIATES(){0}(9818402326)(PETITIONER) ROHAN ANAND(ROAHANAND@VERATRILEGAL.COM)(9968791199)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM){0}(RESPONDENT) ROHAN ANAND(){0}(9968791199)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM, SAHAYK@GMAIL.COM){0}(RESPONDENT) V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM)(9891205519)(PETITIONER) G. NARAYAN (G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) MEHAK NAKRA(ADVMEHAKNAKRA@GMAIL.COM)(9871144528)(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) GNCTD PCCF(PCCF-GNCTD@DELHI.GOV.IN){0}(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) DCF SOUTH(DCF SOUTH.DELHI@GOV.IN, DCFWESTGNCTD@GMAIL.COM, DDACHMBERHC@DDA.GOV.IN){0}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) V S R KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(PETITIONER) G NARAYAN(G.NARAYANOFFICE@GMAIL.COM){0}(RESPONDENT) SATYAK(SATYAKAMASSOCIATES@GMAIL.COM){0}(RESPONDENT) GYANENDRA SINGH(SRCGSC574@GMAIL.COM)(9899474865)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT)	
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		SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) NAVEEN KUMAR(NAVEEN.DAHIYA100@GMAIL.COM)(9999220958)(PETITIONER) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) ADITYA NARAYAN PRASAD(CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) AAKASH SEHRAWAT(ADVAakashSEHRAWAT@GMAIL.COM)(8010505957)(RESPONDENT) PRADEEP CHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER)	
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COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
108	CRL.M.C.-999/2021 CRL.M.A. 5080/2021 WITH CRL.M.C. 1584/2022 CRL.M.C. 1542/2022	MANOJ CHAUDHARY V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: MANOJ CHAUDHARY(AAROHIMIKKILINENI@GMAIL.COM)(9650290474)(RESPONDENT) MANOJ CHAUDHARY(AAROHIMIKKILINENI@GMAIL.COM)(9650290474)(RESPONDENT) AAROHI(CICEROFIRM@GMAIL.COM)(9650290474)(PETITIONER) SUMEET KAUL(CICERO@CICEROFIRM.IN)(9650290474)(PETITIONER) KUNAL DEEWAN (AAROHIMIKKLIENI@GMAIL.COM)(9650290474)(PETITIONER) SUNIL DOBRIYAL(SUNILRAMA2003@GMAIL.COM)(7838784342)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SUNIL DOBRIYAL(SUNILRAMA2003@GMAIL.COM)(7838784342)(PETITIONER) SUNIL DOBRIYAL(SUNILRAMA2003@GAMIL.COM)(7838784342)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPO NDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018) BAIL APPLN. 2519/2020 FILED BY CHITTAR SINGH (DISPOSED ON : 2020-11-24) CRL.M.C. 1584/2022 FILED BY ANIL RAM SUTAR (D. OF HEARING : 2025-04-16) W.P.(CRL) 149/2022 FILED BY ANIL RAM SUTAR (DISPOSED ON : 2022-01-24) CRL.M.C. 1542/2022 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018)
109	CRL.M.C.-1542/2022 CRL.M.A. 6662/2022	SANJAY KUMAR V/s STATE (NCT OF DELHI) & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CICERO FIRM(CICERO@CICIEROFIRM@GMAIL.COM)(9650290474)(PETITIONER) AAROHI MIKKILLINENI(AAROHIMIKKILLINENI@GMAIL.COM)()(PETITIONER) SUNIL DOBRIYAL(SUNILRAMA2003@GMAIL.COM)(7838784342)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPO NDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018) BAIL APPLN. 2519/2020 FILED BY CHITTAR SINGH (DISPOSED ON : 2020-11-24) CRL.M.C. 999/2021 FILED BY MANOJ CHAUDHARY (D. OF HEARING : 2025-04-16) CRL.M.C. 1584/2022 FILED BY ANIL RAM SUTAR (D. OF HEARING : 2025-04-16) W.P.(CRL) 149/2022 FILED BY ANIL RAM SUTAR (DISPOSED ON : 2022-01-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018)
110	CRL.M.C.-1584/2022 CRL.M.A. 6780/2022	ANIL RAM SUTAR V/s STATE OF NCT OF DELHI & ANR.	JITENDER SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDER SINGH(JDSADVOCATE@GMAIL.COM)(9582136880)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018)

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	BAIL APPLN. 2519/2020 FILED BY CHITTAR SINGH (DISPOSED ON : 2020-11-24) CRL.M.C. 999/2021 FILED BY MANOJ CHAUDHARY (D. OF HEARING : 2025-04-16) W.P.(CRL) 149/2022 FILED BY ANIL RAM SUTAR (DISPOSED ON : 2022-01-24) CRL.M.C. 1542/2022 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-58/2018)
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COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
105	CM APPL. 22055/2025 In W.P.(C)-6510/2021(Disposed off case)	UNION OF INDIA V/s BALBIR SINGH & ANR.	ANIL DABAS, VIKRANT NILESH GOYAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL DABAS(ANILDABASDNB@GMAIL.COM)(9953877332)(PETITIONER) THE DISTT COLLECTOR OFFICE(CENTRALADM@NIC.IN)(112384932)(RESPONDENT) BALBIR SINGH(PRAKASHMAN038@GMAIL.COM)(9971058517)(RESPONDENT) VIKRANT N GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) VIKRANT N GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) VIKRANT NILESH GOYAL(V.N.GOYAL@GMAIL.COM)(9953228888)(PETITIONER)		

106	CM APPL. 22050/2025 In W.P.(C)-7542/2022	HEALTH FAMILY WELFARE DEPARTMENT & ANR. V/s SH SAHEB SINGH GAHLAWAT AND 28 ORS	AVNISH AHLAWAT, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
107	CM APPL. 22053/2025 In W.P.(C)-534/2023	MUNICIPAL CORPORATION OF DELHI V/s SUBHASH YADAV	ARUN BIRBAL, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM){}(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM){}(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(RESPONDENT) ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT)		
108	CM APPL. 22057/2025 In W.P.(C)-17842/2024	FEDERATION OF INDIAN EXPORT PROMOTION ORGANIZATION V/s LABOUR ENFORCEMENT OFFICER & ANR.	MANIKANT SINGHAL	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI AGARWAL & MANIKANT SINGHAL(MEDILAWS4@GMAIL.COM)(9810218010)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, MUMBAI STERLING WILSON(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, MUMBAI@STERLINGWILSON.COM)(9868250806)(RESPONDENT) MEENAKSHI AGARWAL(MEDILAWS4@GMAIL.COM)(9810218010)(PETITIONER) DYCLCNDL MOLE(INFO@STERLINGWILSON.COM, TARUN.DIXIT28@GOV.IN)(0)(RESPONDENT)		
109	CM APPL. 21957/2025 CM APPL. 21958/2025 In C.R.P.-106/2025	RASHMI GARG & ORS. V/s SULEKH CHAND SINGHAL & ANR.	KUSHAL KUMAR, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: RISHABH.(RISHABH.ERUDITELEGAL@GMAIL.COM)(7009793548)(PETITIONER) SHUBHANG(LAWSHUBHANG@GMAIL.COM)(0)(RESPONDENT) THESUITS LAW(THESUITLAWFIRM@GMAIL.COM)(0)(RESPONDENT)		
110	W.P.(C)-4794/2025 CM APPL. 22043/2025 CM APPL. 22044/2025	RAJESH KUMAR V/s CHECKMATE SERVICES PVT LTD	DEEPAK NEGI	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR SINGH, DEEPAK KUMAR SINGH, GANESH KUMAR AND DEEPAK NEGI(VENKY54122@YAHOO.COM)(9911555095)(PETITIONER) CHECK MATE SERVICES(NCR@CHECKMATESERVICES.COM)(0)(RESPONDENT)		
111	W.P.(C)-4796/2025 CM APPL. 22047/2025 CM APPL. 22048/2025	AVDHESH KUMAR V/s M/S. CHECKMATE SERVICES PVT LTD	DEEPAK NEGI	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR SINGH, DEEPAK KUMAR SINGH, GANESH KUMAR AND DEEPAK NEGI(VENKY54122@YAHOO.COM)(9911555095)(PETITIONER) CHECK MATE SERVICES(NCR@CHECKMATESERVICES.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
54	CM APPL. 22062/2025 In W.P.(C)-17870/2024	M/S PACIFIC DEVELOPMENT CORPORATION LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN SIKKA, TUSHAR SANNU DAHIYA, B VENKATRAMAN	
		OTHER DETAILS OF ADVOCATES: VARUN SIKKA(VARUNSIKKA.ADV@GMAIL.COM)(9810777375)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM, DCFONDZ.DLFIRE@NIC.IN)(0)(RESPONDENT) . (COMMISSIONER@MCD.NIC.IN, DCP.ND@DELHIPOLICE.GOV.IN, DCP-HQ-SPLCELL@DELHI.POLICE.)(0)(RESPONDENT) . (DCP-HQ-SPLCELL@DELHI.POLICE.GOV.IN, ADOC-DLFIRE@DELHI.GOV.IN)(0)(RESPONDENT) VARUN SIKKA(VARUNSIKKA.ADV@GMAIL.COM)(9871077737)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) B VENKATRAMAN(ASHWINBALA95@GMAIL.COM)(9971291264)(RESPONDENT)		
55	W.P.(C)-4769/2025 CM APPL. 21971/2025 CM APPL. 21972/2025 CM APPL. 21973/2025	M/S DOON CATERERS V/s UNION OF INDIA & ORS.	JITENDER METHA	
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA(KATYANILEGALSERVICES@GMAIL.COM)(9625461696)(PETITIONER) UOI, JAGJIT SINGH(UOIHDC@GMAIL.COM, JAGJITSINGHADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT)		
56	W.P.(C)-4784/2025 CM APPL. 22019/2025	KAILASH JAIN V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	SUBHASH CHANDRA LOCHAKIA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: NAVNEET SHARMA(ADVNAVNEETDL@GMAIL.COM)(9540022298)(PETITIONER) AMAN GUPTA()(9910980196)(RESPONDENT) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-4786/2025 CM APPL. 22022/2025	NAWED KHAN V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MISBAHUL HAQUE	
		OTHER DETAILS OF ADVOCATES: MISBAHUL HAQUE(MISBAH.COURT@GMAIL.COM)(7033357565)(PETITIONER) NAVED KHAN, UNION OF INDIA(NKHAN433121@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) JAVED ANSARI()(9717279764)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-4788/2025 CM APPL. 22026/2025 CM APPL. 22027/2025	RADHEY SHYAM DHANJAL V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VISHAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUHAN, SHIVYA SHARMA, RAMESH PANDEY, RASHI JAIN, SUMIT KUMAR CHAUHAN(CONTACT@UNIVERSALLEGALARENA.COM)(9212172077)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) . (CP.SANJAYARORA@DELHIPOLICE.GOV.IN, DELPOL.SERVICE@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)		

SUPPLEMENTARY CAUSE LIST

59	W.P.(C)-4790/2025 CM APPL. 22034/2025	SHRI SUSHIL GUPTA V/s BSES YAMUNA POWER LTD	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG, IMRAN KHAN(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) BSES YAMUNA(MANSRI25@GMAIL.COM, MANISH@KDATTA.IN)(0)(RESPONDENT)		
60	W.P.(C)-4792/2025 CM APPL. 22038/2025 CM APPL. 22039/2025 CM APPL. 22040/2025	SMT. SARJU DEVI V/s UNION OF INDIA & ORS.	JITENDER METHA	
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA(KATYANILEGALSERVICES@GMAIL.COM)(9625461696)(PETITIONER) JAGJIT SINGH, UNION OF INDIA(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
61	W.P.(C)-4798/2025 CM APPL. 22059/2025 CM APPL. 22060/2025 CM APPL. 22061/2025	DLF LTD V/s NEW DELHI MUNICIPAL COUNCIL	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: ABHISHEK . S(ABHISHEK.SWAMINATHAN@KARANJAWALA.IN)(9811190464)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-4799/2025 CM APPL. 22064/2025 CM APPL. 22065/2025 CM APPL. 22066/2025	TARUN TANDON V/s UNION OF INDIA & ORS.	JITENDER METHA	
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA(KATYANILEGALSERVICES@GMAIL.COM)(9625461696)(PETITIONER) JAGJIT SINGH, UNION OF INDIA(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
63	W.P.(C)-4802/2025 CM APPL. 22071/2025 CM APPL. 22072/2025	SHRIMATI GEETA TYAGI AND ANOTHER V/s MUNICIPAL CORPORATION OF DELHI AND OTHERS	R. K. SAINI	
		OTHER DETAILS OF ADVOCATES: R.K. SAINI(RKSAINI6458@GMAIL.COM)(9350255162)(PETITIONER) R.K. SAINI & ASSOCIATES(RKSAINI6458@GMAIL.COM)(9350255162)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	W.P.(C)-4818/2025 CM APPL. 22119/2025 CM APPL. 22120/2025	NEW DELHI DISTRICT SWIMMING ASSOCIATION (REGD) V/s SWIMMING FEDERATION OF INDIA, THROUGH ITS SECRETARY & ORS.	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: ROHAN JAITLEY, RAHUL KUMAR, VISHESH KUMAR(RAHULKUMARLAWOFFICE@GMAIL.COM)(9958132322)(PETITIONER) MANINI BRAR, SFI, SR SAWOO(MANINIBRAR@ARBRIDGECHAMBERS.COM, SECGENERAL.SFI@GMAIL.COM, SRSAWOO@YAHOO.CO.IN)(0)(RESPONDENT)		
65	W.P.(C)-4820/2025 CM APPL. 22122/2025	MS KRISHNA ROHTAGI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.21868 & 21860/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3538/2025 LISTED AT ITEM NO.44

NOTE:CM APPL.21796/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15901/2024 LISTED AT ITEM NO.37

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
82	CM APPL. 22025/2025 In W.P.(C)-2631/2020	TAGORE SHIKSHA MHAVIDYALAYA AND ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.	PRITI KUMAR, AMITESH KUMAR	
				OTHER DETAILS OF ADVOCATES: PRITI KUMAR()(9899317707)(PETITIONER)
83	CM APPL. 21992/2025 In W.P.(C)-8908/2021	MR RAHUL MEHTA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	MANSI SHAMRA, MANSI SHAMRA, MANSI SHARMA	
				OTHER DETAILS OF ADVOCATES: MS. MANMEET ARORA(MANSIMRIDULASHARMA@GMAIL.COM)(9650536590)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) MS. MANSI SHARMA AND REHAN VERMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9910201722)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RAHUL KAUL(ADVRAHULKAUL@GMAIL.COM)(8377997522)(RESPONDENT)
84	CM APPL. 22063/2025 In W.P.(C)-6868/2023	RAJEEV BEHL V/s DELHI DEVELOPMENT AUHTORITY & ORS.	ANKIT SINGH, KRITIKA GUPTA, SAURABH DEV KARAN SINGH, VICTORY ASSOCIATES	
				OTHER DETAILS OF ADVOCATES: THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SUB REGISTRAR(SR2A-DELHI@GOV.IN, SSSCONBUILD@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM, VINEET.LEGAL@GMAIL.COM)(0)(RESPONDENT) SANJAY KATYAL AND KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SAURABH D. KARAN SINGH(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(RESPONDENT) ANKIT SINGH THAKUR(THAKURANKIT2627@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)
85	W.P.(C)-4775/2025 CM APPL. 21999/2025	GOUTAM MITRA (SENIOR CITIZEN) V/s STATE BANK OF INDIA & ORS.	ABHEY NARULA	
				OTHER DETAILS OF ADVOCATES: ABHAY NARULA(ABHEY@NARULAANDASSOCIATES.COM)(9999821737)(PETITIONER) SANTOSH KUMAR TRIPATHI, SK

		ROUT(STANDINGCOUNSELGNCTD@GMAIL.COM, ADVSKROUT71@GMAIL.COM, ADVSKROUT@YAHOO.COM)(9868250806)(RESPONDENT) BO MUMBAI OF RBI, RBI, LEXORBIS(BOMUMBAI@RBI.ORG.IN, RBITEAMCMS@RBI.ORG.IN, MAIL@LEXORBIS.COM)(0)(RESPONDENT)	
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
86	W.P.(C)-4807/2025 CM APPL. 22082/2025	VIJAY KUMAR V/s ADITYA BIRLA FINANCE LIMITED AND ORS.	MUKUL SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKUL SHARMA , SATISH KUMAR, ANUSHKA THAKUR, TANVI GUPTA(MUKULSHARMACOMPANY@GMAIL.COM)(9811067617)(PETITIONER) TRANSUNION, DELHI POLICE(CIBILINFO@TRANSUNION.COM, DCP-ROHINI-DL@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) AXIS BANK,AXIS DIRECT(EMAIL.SERVICES@AXISBANK.COM, CUSTOMER.GRIEVANCE@AXISDIRECT.IN)(0)(RESPONDENT) AXIS BANK, YES BANK(CORPORATE.IB@AXISBANK.COM, PNO@AXISBANK.COM, YESTOUCH@YESBANK.IN)(0)(RESPONDENT) YES BANK, CS DELHI, AVNIT SINGH, RD NEW DELHI(YESFIRST@YESBANK.IN, CSDELHI@NIC.IN, AVNIT.SINGH@GOV.IN, RDNEWDELHI@RBI.ORG.IN)(0)(RESPONDENT) RBI, IDFC FIRST BANK, LEGAL KEYZ(CRPC@RBI.ORG.IN, BANK.INFO@IDFCFIRSTBANK.COM, IN9@LEGALKEYZ.COM)(0)(RESPONDENT) SSA LAW FIRM, SANTOSH KUMAR TRIPATHI(SSALAWFIRM@SSALAWFIRM.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA BIRLA, HERO FINCORP(CARE.HOUSINGFINANCE@ADITYABIRLACAPITAL.COM, CORPORATE.CARE@HEROFINCORP.COM)(0)(RESPONDENT) HAMEL PARIHAR, LEXORBIS(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, MAIL@LEXORBIS.OCM)(0)(RESPONDENT)		

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
188	CM APPL. 22028/2025 CM APPL. 22029/2025 CM APPL. 22030/2025 In W.P.(C)-10434/2024	DELHI PUBLIC SCHOOL DWARKA V/s NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS AND ORS	RUPENDRA PRATAP SINGH, SANDEEP GUPTA, VISHANT PRAKASH, ABHAID PARIKH	
		OTHER DETAILS OF ADVOCATES: RUPRENDRA PRATAP SINGHM SAKSHI MENDIRATTA(SAKSHI@PUNEETMITTAL.IN)(9717889462)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMDWARKASW@GMAIL.COM, DCSW@NIC.IN,)(0)(RESPONDENT) NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS(REGISTRAR.NCPCR@NIC.IN, DCP-DWK-DL@DELHIPOLICE.GOV.IN, DIREDU@NIC.IN, SCGNCTD@GM)(0)(RESPONDENT) HITENDRA KR NAHATA(ADVOCATEMANISHGAUTAMINDIA@GMAIL.COM)(9910290400)(PETITIONER) DP SDWARKA(MAIL@DPSDWARKA.COM,SAKSHI@PUNEETMITTAL.IN)(0)(RESPONDENT) HITENDRA KR NAHATA()(9910290400)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ LOOMBA(MVLEGALCONSULTANTS@GMAIL.COM)(9899518108)(PETITIONER) DP SDWARKA(MAIL@DPSDWARKA.COM, SAKSHI@PUNEETMITTAL.IN, PRATEEK@OCHAMBER.COM)(0)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(PETITIONER)		
189	W.P.(C)-4772/2025 CM APPL. 21986/2025	SHRI PRAVEEN BHASIN AND ANR V/s THE SECRETARY, HEALTH AND FAMILY WELFARE AND ANR.	PRAVEEN SURI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) SANTOSH KUMAR TRIPATHI, PS HEALTH(STANDINGCOUNSELGNCTD@GMAIL.COM, PSHEALTH@NIC.IN)(9868250806)(RESPONDENT)		
190	W.P.(C)-4795/2025 CM APPL. 22046/2025	YOGESH RAHEJA V/s UNION OF INDIA & ANR.	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: SAURAV MISHRA/ PARV ARORA(SAURAV.MISHRA@KARANJAWALA.IN, PARV.ARORA@KARANJAWALA.IN)(9717196388)(PETITIONER) UNION OF INDIA, RPO DELHI(UOIDHC@GMAIL.COM, RPO.DELHI@MEA.GOV.IN)(1123384193)(RESPONDENT)		
191	W.P.(C)-4800/2025 CM APPL. 22067/2025	KAMTA PRASAD PANDEY V/s GOVT OF NCT OF DELHI AND ANOTHER	MOHIT BANSAL	
		OTHER DETAILS OF ADVOCATES: MOHIT BANSAL & ASSOCIATES(ADV_MOHITBANSAL@YAHOO.COM)(9999777147)(PETITIONER) SANTOSH KUMAR TRIPATHI, DCNE(STANDINGCOUNSELGNCTD@GMAIL.COM, DCNE@NIC.IN)(9868250806)(RESPONDENT)		
192	W.P.(C)-4801/2025 CM APPL. 22068/2025 CM APPL. 22069/2025 CM APPL. 22070/2025	SAURABH KHANNA V/s UNION OF INDIA THROUGH THE MINISTRY OF CORPORATE AFFAIRS A ANOTHERND	HIMANSHU GUPTA	
		OTHER DETAILS OF ADVOCATES: MEHAAK JAGGI(MEHAAKJAGGI@GMAIL.COM)(9811250312)(PETITIONER)		

		UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
193	W.P.(C)-4803/2025 CM APPL. 22076/2025 CM APPL. 22077/2025	ARUNA ASAF ALI HOSPITAL EMPLOYEES HEALTH UNION GROUP C AND D V/s ARUNA ASAF ALI HOSPITAL & ANR.	SAURAJ YADAV	
		OTHER DETAILS OF ADVOCATES: D.B. YADAV& SURAJ YADAV(YADAVLAWOFFICE2021@GMAIL.COM)(9810911815)(PETITIONER) D.B. YADAV, SAURAJ YADAV(YADAVLAWOFFICE2021@GMAIL.COM)(9810911815)(PETITIONER) SANTOSH KUMAR TRIPATHI,HIMANSH VERMA(STANDINGCOUNSELGNCTD@GMAIL.COM, HIMANSHVERMA778@GMAIL.COM)(9868250806)(RESPONDENT) MSAAAAGH(MSAAAAGH1@GMAIL.COM)(0)(RESPONDENT)		
194	W.P.(C)-4806/2025 CM APPL. 22081/2025	YASHPAL ANAND V/s CENTRAL INFORMATION COMMISSION & ORS.	SANJAY SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL & ASSOCIATES(ADVPUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) MCD, CIC(CLOMCDHQ@GMAIL.COM, FDESK-CIC@GOV.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
195	W.P.(C)-4808/2025 CM APPL. 22083/2025	M/S FRISCO GLOBAL PRIVATE LIMITED V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ANR	NAVEEN MALHOTRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) DIRECTORATE OF ENFORCEMENT,M CENTRAL BANK OF INDIA(DL.HC- ED@GOV.IN, DWIVEDIR@GMAIL.COM, HIMANSHU3161@YAHOO.COM)(0)(RESPONDENT) (TUSHARSINGH145@GMAIL.COM, BRIJESH_TAMBER@HOTMAIL.COM)(0)(RESPONDENT)		
196	W.P.(C)-4810/2025 CM APPL. 22087/2025	M/S FRISCO GLOBAL PRIVATE LIMITED V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ANR	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) CTBC BANK, DIRECTORATE OF ENFORCEMENT(CUSTOMERSERVICE@CTBCBANK.COM, TRADESERVICES@CTBCBANK.COM, DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
197	W.P.(C)-4811/2025 CM APPL. 22088/2025	CHARANJEET CHABBRA V/s ICICI LOMBARD GENERAL INSURANCE CO LTD.	SMITA KUMARI RAJGARHIA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: NARENDRA SHARMA(NARENDRA71574455@GMAIL.COM)(9212545556)(PETITIONER) SUMAN(BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT)		
198	W.P.(C)-4817/2025 CM APPL. 22118/2025	VIPIN KUMAR SHARMA V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA AND ANR.	RACHIT MITTAL	
		OTHER DETAILS OF ADVOCATES: RACHIT MITTAL, YASHRAJ SINGH(OFFICE@RMLAWCHAMBERS.IN)(1204998794)(PETITIONER) KULWANT SINGH, SDU TRAVEL(KULWANT.SINGH07@IBBI.GOC.IN, CIRP.SDUTRAVELS@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.21984-85/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-4010/2025 LISTED AT ITEM NO.03

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
59	CRL.M.A. 11264/2025 In CRL.A.-1082/2023	JITENDER KUMAR JHA V/s STATE GOVT. OF NCT OF DELHI	ANU NARULA (DHCLSC), ANU NARULA, CHAITANYA SUNDRIYAL, NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: KHUSHBOO NAHAR (RAVI0261302@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUNAY SAHAY(DARROWLEGAL@GMAIL.COM)(8800628336)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHAITANYA SUNDRIYAL(CHAITANYA.SUNDRIYAL@GMAIL.COM)(9997662801)(RESPONDENT) NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-301/2017)
AFTER NOTICE MISC. MATTERS				
60	CRL.L.P.-288/2022 WITH CRL.L.P. 289/2022 CRL.L.P. 290/2022	INCOME TAX OFFICER WARD 73(2) NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES:		
61	CRL.L.P.-289/2022	INCOME TAX OFFICER WARD 73(2) NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. & ANR.	PUNEET RAI	
	WITH CRL.L.P.288/2022	OTHER DETAILS OF ADVOCATES:		
62	CRL.L.P.-290/2022	INCOME TAX OFFICER WARD 73.2 NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. & ANR.	PUNEET RAI	
	WITH CRL.L.P.288/2022	OTHER DETAILS OF ADVOCATES:		

NOTE: CRL.M.A.11340/2025 SHALL BE TAKEN UP ALONGWITH W.P(CRL) -2647/2022 LISTED AT ITEM NO.40

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcTHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
85	CM APPL. 21950/2025 In CONT.CAS(C)-299/2025	SH. JITENDER SINGH & ANR. V/s MS. SWARSHI SABHARWAL	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
86	CM APPL. 22045/2025 In W.P.(C)-11666/2015	SOUTH DELHI MUNICIPAL CORPORATION V/s SHRI RAM KUMAR AND ORS	ANJU GUPTA, RAJIV AGARWAL, RAJAN TYAGI, MANU CHATURVEDI, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJAN TYAGI()(9958523388)(PETITIONER) CHERUB GOEL(CHERUB_GOEL@YAHOO.CO.IN)(0)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
87	CONT.CAS(C)-1744/2024 CM APPL. 64994/2024	M/S RHINE POWER PVT. LTD. V/s M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. & ORS.	VIKSIT ARORA, SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: VIKSIT ARORA(VIKSIT@VARORA.IN)(9911440400)(PETITIONER) RHINE POWER PVT LTD(SANJAY.SURANA@RHINEPOWER.IN)(9811048701)(PETITIONER) RAMPRASHTA(COMPLIANCES@RAMPRASTHA.COM)(0)(RESPONDENT) ARVIND(ARVIND@RAMPRASTHA.COM)(9818195111)(RESPONDENT) SANDEEP(SANDEEPLYADAV@RAMPRASTHA.COM)(0)(RESPONDENT) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
88	RC.REV.-494/2018 CM APPL. 43257/2018 CM APPL. 43258/2018 CM APPL. 19455/2019	M/S NEW HOWARAH TRANSPORT CO V/s M/S DMHP SALES LTD & ANR	RAKESH KHANNA, MOHIT CHAUDHARY, MOHIT CHAUDHARY, SIDHARTH CHOPRA, RAKESH KHANNA	
		OTHER DETAILS OF ADVOCATES: RAKESH KHANNA()(9718955414)(PETITIONER) MOHIT CHAUDHARY()(9810074159)(RESPONDENT) RAKESH KHANNA(ARVINDSINGH985@GMAIL.COM)(9718955414)(PETITIONER) RAKESH KHANNA(ARVINDSINGH985@GMAIL.COM)(9718955414)(PETITIONER) RAKESH KHANNA(ARVINDSINGH985@GMAIL.COM)(9718955414)(PETITIONER)		

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE: CRL.M.A.11394/2025 SHALL BE TAKEN UP ALONGWITH W.P. (CRL)-3429/2024 LISTED AT ITEM NO.10

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

NOTE:CM APPL.21952/2025 SHALL BE TAKEN UP ALONGWITH CMI-5/2025 LISTED AT ITEM NO.39

NOTE:CM APPL.21956/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-1467/2022 LISTED AT ITEM NO.12

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
90	CM APPL. 21955/2025 In FAO-63/2025	M/S GLORY PROMOTER PVT. LTD. V/s M/S ALLIED REALTY PRIVATE LIMITED & ORS.	MANISH KUMAR	
				OTHER DETAILS OF ADVOCATES: MANISH KUMAR & ASSOCIATES(MANISHKUMARANDASSOCIATES@GMAIL.COM)(1141526833)(PETITIONER) CORP(CORP.MAILS@GMAIL.COM)(0)(RESPONDENT)
91	CM APPL. 21949/2025 In RFA-762/2018	RITU GUPTA V/s ANIL KUMAR (DEAD) THR HIS LRS	SRISHTY KAUL, NARESH THANAI, NARESH K THANAI, ASHUTOSH KUMAR	
				OTHER DETAILS OF ADVOCATES: SRISHTY KAUL()(9717713067)(PETITIONER) NARESH THANAI()(9811014029)(PETITIONER) NARESH THANAI & KHUSHBOO SINGH(NARESHTHANAI@YAHOO.COM)(9811014029)(PETITIONER) SRISHTY(SRISHTY.KAUL38@GMAIL.COM)(0)(RESPONDENT) ASHUTOSH KUMAR(ASHUTOSH@JPLEGAL.IN)(9871902639)(PETITIONER)

FOR DIRECTIONS(J)				
92	RFA-780/2018	BALWANT SINGH (SINCE DECEASED) THR LRS & ORS V/s SARDAR NAGENDER SINGH (SINCE DECEASED) THR LRS & ORS	S C SINGHAL, JAGJIT SINGH, VISHAL MAAN	
				OTHER DETAILS OF ADVOCATES: S C SINGHAL()(9810061558)(PETITIONER) VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(RESPONDENT)

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
56	CRL.REV.P.-279/2024 CRL.M.A. 6231/2024 CRL.M.A. 34354/2024	SHRI BALRAJ V/s SMT. USHA	ALOK KUMAR, SHUCHI SOOD	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) RP RABHA(RPABHA_ADV@YAHOO.CO.IN){}(RESPONDENT) N.S. DALAL(CHAMBERSOFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) RPRABHA(RPRABHA_ADV@YAHOO.CO.IN){0}(RESPONDENT) SHUCHI SOOD(ADVSHUCHISOOD@GMAIL.COM)(9958587773)(PETITIONER)		

16.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
96	CRL.M.C.-5703/2023 CRL.M.A. 21457/2023 CRL.M.A. 11628/2024	POOJA KUMAR & ORS. V/s STATE OF NCT OF DELHI & ORS.	ABHISHEK TIWARI, KIRTI SINGH	
		OTHER DETAILS OF ADVOCATES: ANKITA TIWARI (ANKITA@TNPLAW.IN)(9643181696)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKITA TIWARI (MANOJBADGOTIYA83@GMAIL.COM)(9643181696)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT KUNJ NORTH-390/2022) CRL.M.C. 1836/2023 FILED BY POOJA KUMAR (DISPOSED ON : 2023-07-06) P.S.-FIR NO. : (VASANT KUNJ NORTH-390/2022)

NOTE: CRL.M.BAIL. 833/2025, CRL.M.A.11341/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. 1066/2025 LISTED AT ITEM NO.12

NOTE: CRL.M.A.11345-46/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. 160/2025 LISTED AT ITEM NO.07

HIGH COURT OF DELHI
15.04.2025.

REGISTRAR (LISTING)

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

CLICK HERE TO JOIN

VC [https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03](https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f)

[f](#)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
82	O.M.P.(I)-6/2025 I.A. 9707/2025	NEHA GUPTA V/s RAJESH GUPTA & ORS.	YESHI WANGMO RINCHHEN	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
83	ARB.P.-45/2025	AMIT MINES PRIVATE LIMITED V/s STEEL AUTHORITY OF INDIA LTD	SAMEER PRAVIN PAREKH	

84	O.M.P.(MISC.)(COMM.)-291/2025	POWER GRID CORPORATION OF INDIA LIMITED V/s SPML INFRA LIMITED	PRANAY KISHORE MISHRA	
85	ARB. A. (COMM.)-22/2025 I.A. 9456/2025	M/S M Y CONSTRUCTIONS V/s UNION OF INDIA	KUNWAR CHANDRESH	
86	CS(OS)-390/2011 I.A. 2680/2011 I.A. 273/2020	IQBAL SANDHU V/s ARUN KUMAR MISHRA AND OTHERS	MOHD. SUHAIL, RAJAN CHAUDHARY, O.P. FAIZI & CO, ROHIT JAIN	
87	O.M.P. (COMM)-20/2023 I.A. 1116/2023 WITH OMP (ENF.) (COMM.) 50/2023	STEEL AUTHORITY OF INDIA LIMITED V/s BRITISH MARINE PLC	SIDHARTHA SHARMA	AT 2.30 P.M.
88	OMP (ENF.) (COMM.)-50/2023 EX.APPL.(OS) 1790/2024	BRITISH MARINE PLC V/s STEEL AUTHORITY OF INDIA LTD	SUMIT KUMAR BATRA	AT 2.30 P.M.
89	O.M.P. (COMM)-118/2023 I.A. 6009/2023	PWD GNCT OF DELHI REPRESENTED BY EXECUTIVE ENGINEER EPD III V/s M/S PARNIKA COMMERCIALS AND ESTATE (P) LIMITED.	TUSHAR SANNU DAHIYA	
90	OMP (CONT.)-3/2024	SACHIN SARWAL & ORS. V/s SANDEEP KOHLI & ORS.	APOORV AGARWAL, SHREYA SETHI	

16.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

16.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 41

HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
82	ARB.P.-1872/2024 WITH O.M.P.(I) (COMM.) 71/2025	GD GOENKA PVT. LTD. V/s M/S RATHAUR EDUCATIONAL TRUST & ANR.	ARVIND KUMAR GUPTA, RAGHAV WADHWA	AT 2.15 P.M.
83	O.M.P.(I) (COMM.)-71/2025 I.A. 7886/2025 WITH ARB.P. 1872/2024	GD GOENKA PVT. LTD V/s M/S RATHAUR EDUCATIONAL TRUST & ANR.	ARVIND KUMAR GUPTA, RAGHAV WADHWA	AT 2.15 P.M.

16.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

devender@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>

NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
46	CS(COMM)- 342/2025 I.A. 9696/2025 I.A. 9697/2025 I.A. 9698/2025 I.A. 9699/2025 I.A. 9700/2025 I.A. 9701/2025 I.A. 9702/2025	HONASA CONSUMER LIMITED V/s HINDUSTAN UNILEVER LIMITED	SIDHANT GOEL	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
73	CS(OS)-239/2025 I.A. 9678/2025 I.A. 9679/2025 I.A. 9680/2025 I.A. 9681/2025 I.A. 9682/2025	MR NALIN SATYAKAM KOHLI V/s D B CORP LIMITED & ORS.	SHANKH SENGUPTA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
74	I.A. 5122/2025 I.A. 5123/2025 I.A. 5124/2025 I.A. 6121/2025 In CS(OS)-300/2021 (Disposed off case)	LAKSHMI MURDESHWAR PURI V/s SAKET GOKHALE & ANR.	DEEPAK GOGIA, HARSHA VINOY, KARANJAWALA & CO, HARSHA VINOY	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
58	CS(OS)-240/2025 I.A. 9703/2025 I.A. 9704/2025 I.A. 9705/2025 I.A. 9706/2025	SANJEEV KUMAR BANSAL V/s PREM BROTHERS INFRASTRUCTURE LLP & ORS.	MAYANK WADHWA	

16.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc6>

NOTE: CS(OS) 1215/2010 MAY BE TREATED AS DELETED.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

16.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
50	CM APPL. 21941/2025 In RSA-54/2016	DELHI DEVELOPMENT AUTHORITY V/s THAKUR DASS SINCE DECEASED & ORS	ANUPAM SHARMA, SHOBHANA TAKIAR, ANIL PAWAR, AJAY KUMAR, ROHIT TYAGI, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) AJAY(ADVOCATEAJAYKR@YAHOO.CO.IN)(0)(RESPONDENT) DEEPAK(DESHDEEPAKYAGIADVOCATE@GMAIL.COM)(0)(RESPONDENT) RAJAN(RAJANTYAGI17@GMAIL.COM)(0)(RESPONDENT)		

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
40	CRL.M.C.-1111/2025 CRL.M.A. 5059/2025	DEEPAK SHARMA AND ORS V/s STATE GOVT OF NCT AND ANR	DIWAKAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VIKAS SHARMA (VIKAS.SHARMA18888@GMAIL.COM)(9555333330)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI- 581/2022)
